- (b) whether any action has been taken by Government thereon;
- (c) if so, the proposal contemplated by Government to revive the mills; and
 - (d) if not, the reasons therefor?

Written Answers

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THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) Dakeswari Cotton Mills Ltd. (DCML), approached IDBI in 1992 for 'Seeking financial assistance for setting up a new spinning mill with capacity of 25440 spindles, utilizing the existing infrastructure and buildings of the unit at Suryanagar, Asansol.

(b) to (d) The proposal did not meet the financial institution's norms and was not considered support worthy. This decision was conveyed to the Company by IDBI in 1993.

Development of Inland Waterways **Transport**

*453. SHR.I BARATIN SENGUPTA: PROF. RAM KAPSE:

SURFACE Will the Minister of TRANSPORT be pleased to state:

- (a) whether Government propose to have a comprehensive and systematic approach to evaluate the viability of Inland Waterways Transport (IWT) for its faster development;
- (b) whether Government have received any representation from the Federation of Indian Chamber of Commerce and Industry in this regard; and
- (c) if so, the steps Government propose to take in this regard?

MINISTER **SURFACE** THE OF TRANSPORT (SHRI T.G. VENKATRAMAN): (a) Yes, Sir.

(b)Yes, Sir.

(c) Viability of IWT on important waterways has been studied and based on the studies, three Waterways have been declared as National Waterways for efficient shipping and navigation activities. Recommendations of the FICCI mainly for fiscal are concession

and other incentives which are under active consideration of the Government.

Allocation of Fund From Central Road Fund to Maharashtra

*454. SHRI **RAJNATH** SINGH 'SURYA':

SHRI SANJAY NIRUPAM:

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the nature and the financial condition of Central Road Fund (CRF);
- (b) the guide-lines for allocation of the share for different States and Union Territories from this fund;
- (c) the share of Maharashtra from CRF during the last three years, year-wise;
- (d) the reasons for allocating lesser funds to Maharashtra compared to other State; and
- (e) the position of Maharashtra so far as National Highways are concerned, vis-a-vis other States?

THE **MINISTER SURFACE** TRANSPORT (SHRI T.G. VENKATRAMAN): (a) Central Road Fund (CRF) is a non-lapsing fund and is governed by an old resolution of Parliament whereby an amount not less than 3.5 paise per litre out of the duty of custom & excise levied on motor spirit, is set apart and the proceeds thereof have to be applied for the purpose of road development.

- (b) The fund is allocated to various states in proportion to the consumption of motor spirit in the respective states as well as schemes sanctioned and availability of funds.
- (c) The funds allocated to Maharashtra from CRF during the last 3 years are as under:

	(Rs.	in lakhs)
1994-95		1100.00
1995-96		172.00
1996-97		62.00

- (d) Funds have been allocated to Maharashtra according to their entitlement.
- (e) Maharashtra has a total length of 2918 Km. of NH and ranks slightly behind Madhya Pradesh (2946 Km.) and Rajasthan (2931 Km.)

Major and Medium Irrigation Projects in Maharashtra

- *455. SHRI GOVINDRAO ADIK: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the project-wise details of on-going irrigation projects in Maharashtra for which Central financial assistance was made available during 1996-97 together with the amount utilised; target achieved and irrigation potential created;

- (b) the details of projects proposed by the Government of Maharsthra for 1997-98; funds sought and the irrigation potential to be generated;
- (c) the details of action taken by Government thereon and funds likely to be made available to Maharashtra; and
- (d) the details of irrigation schemes proposed for World bank assistance by the State Government and present status thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) The details of the ongoing irrigation projects of Maharashtra (Major and Medium) for which Central Loan Assistance under Accelerated Irrigation Benefits Programme was approved during 1996-97 are as under:—

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(RC	1n	Crores)
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SI.	Name of	Latest Estt.	C.L.A.C.L.A.	released	Antd.	Expd.	Ultimate	Potential
No.	Project	Cost.	sanctioned		durin	96-97 I	rrigation	created
	-				g	Potenti	al	jpto 6/96
								_
1.	Gosi-Khurd	2091.13	20.00	10.00		14.40	190.00	Nil
2.	Waghur	179.00	4.00	2.00		10.02	23.58	Nil
3.	Surya	226.24	4.00	2.00		8.60	27.19	21.19

- (b) For the year 1997-98 the Government of Maharashtra has requested for Central Loan assistance of Rs. 50, 10, and 10 crores for Gosikhurd, Surya and Waghur projects respectively. They have also requested assistance for another 33 major and medium projects of the State. Out of 33 new major and medium proposals only seven may be eligible for Central Loan assistance as per the criteria laid down for this purpose. Detailed proposals are awaited from the State.
- (c) An amount of Rs. 1300 crores has been provided for Accelerated Irrigation Benefits Programme in the budget of 1997-98. The proposal received from the State Governments are under scrutiny.

The release will be made for eligible projects after the Budget is passed.

(d) The Government of Maharashtra have requested the World Bank for financial assistance to Maharashtra Water Resources Consolidation Project. The World Bank have suggested certain changes in the proposal and renaming of the project as Maharashtra Water Service Improvement Project. The Government of Maharashtra is required to prepare revised Project Report.

Police Complaint Authorities in States and Union Territories

*456. SHRIMATI RENUKA
CHOWDHURY: Will the Minister of
HOME AFFAIRS be pleased to state